(b) As irrigation is a State subject and Irrigation projects are conceived, planned, implemented and funded by the State Governments, the Government of India do not propose to introduce any new scheme in the State.

(c) Does not arise.

# National Co-operative Development Corporation

6156. SHRI ABHAYSINH S. BHONSLE: Will the PRIME MINISTER be pleased to state :

(a) whether National Co-operative Development Corporation (NCDC) is providing funds to the State Governments for the implementation of various schemes;

(b) if so, the details of such schemes for which funds are being provided by NCDC;

(c) the amount of funds provided to the State of Maharashtra by NCDC during 1996-97 and 1997-98 scheme-wise; and

(d) the amount likely to be given during 1998-99 under the said schemes?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Yes, Sir. The National Cooperative Development Corporation (NCDC) provides funds to the concerned Cooperative Societies through the State Governments for implementation of various schemes as detailed in the given Statement-I attached.

(c) The NCDC had provided funds to the State of Maharashtra to the tune of Rs. 48.95 crores and Rs.105.13 crores under different schemes during 1996-97 and 1997-98 respectively. The scheme-wise, year-wise details of disbursements are given in the Statement-II.

(d) The NCDC does not allocate funds State-wise. The requests are considered as and when received, duly recommended by the State Government concerned. Therefore no figures can be furnished at this stage.

#### Statement-I

Details of Scheme Implemented by NCDC

### A. Central Sector Schemes

- 1. Assistance to NAFED.
- 2 EEC Rural Growth Centres Project in Bihar.
- 3. EEC Coconut Development Project in Kerala.

 Integrated Cooperative Development Project in selected districts (Subsidy).

#### B. Centrally Sponsored Schemes

- Cooperative Marketing, Processing, Storage etc. programme in under developed/least developed States/ UTs.
- 2 Share Capital Participation in Cooperative Sugar Factories.
- 3. Share Capital Participation in Cooperative Spinning Mills (Growers).

## C. Sugar Development Fund

## **D. NCDC Sponsored Schemes**

- 1. Margin money to MARKFED's.
- 2 Strengthening of Share Capital Base of Primary/District Marketing Societies.
- 3. Assistance to Processing Units:
  - i) Sugar
  - ii) Spinning Mills
  - iii) Powerloom Cooperatives
  - iv) Other Processing Units.
- 4. Assistance to Storage/Cold Storage.
- 5. Assistance for distribution of consumer articles and Student Consumer Stores.
- 6. Assistance for Agricultural Services.
- 7. Integrated Cooperative Development Project in selected Districts (Loan).
- 8. Assistance for Weaker Sections:
  - i) Fisheries
  - ii) Dairy
  - iii) Poultry
  - iv) Tribal Cooperatives
  - v) SC Cooperatives
  - vi) Handloom
  - vii) Coir
  - viii) Sericulture
- 9. Assistance for Computers.
- 10. Equipment Financing Scheme.
- 11. Assistance for Promotional and Development Programmes.

(Rs. in crores)

#### Statement-II

Statement of Scheme-wise Funds Disbursed to State of Maharashtra during 1996-97 and 1997-98

	(110.	11 010105
SI.No. Name of the Scheme	1996-97	1997-98
1. Central Sector/Centrally Sponsored Scheme		
<ul> <li>a) SC Participation to Coop. Sugar Factories.</li> </ul>	8.73	32.40
<ul> <li>b) Fruit &amp; Vegetables</li> <li>(M/O Food Processing).</li> </ul>	0.31	0.56
Total of 1 :	9.04	32.96
2. Corporation Sponsored Schem	e	
a) Strengthening of SC base of Mktg. Societies	0.85	0.75
b) Fruit & Vegetables	3.63	0.82
c) Other Processing Units	6.70	28.66
d) Assistance for Powerloom	7.98	11.55
e) Storage	2.08	-
f) Weaker Section (Fisheries)	9.48	10.76
g) Integ. Fisheries Dev. Project	0.57	1.42
h) Dairy & Livestock	0.03	-
i) Poultry	3.76	4.22
j) Handloom	0.70	1.51
k) T&P Cell	0.07	-
I) Assistance for Computers	0.43	
Total of 2 :	36.28	59.69
3. Sugar Development Fund	3.63	12.48
Grand Total (1+2+3)	48.95	105.13

#### Water Disputes

6157. DR. RAVI MALLU : Will the PRIME MINISTER be pleased to state :

 (a) whether the Government propose to set-up an independent body to settle the Inter-State river water disputes and proper allocation of their water;

(b) if so, the details thereof; and

(c) the time by which the said body is likely to be setup? THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Does not arise.

## Visit of Australian Parliamentary Delegation

6158. SHRI R. SAMBASIVA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether an Australian Parliamentary delegation visited India on the 15th June and had discussions with the Prime Minister and various other Ministers;

(b) if so, whether the Australian delegation has urged that both the countries should improve trade relations;

(c) if so, whether the report titled Australia's trade relationship with India also urged trade Minister to open a trade mission in New Delhi to form commercial ties with India;

(d) whether the trade relations will have no impact about the slapping sanctions against India in the wake of Pokhran nuclear test; and

(e) the extent to which the trade relations between the two countries likely to improve further?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Does not arise.

(d) and (e) No trade specific sanctions have been imposed.

[Translation]

#### **Tons Lift Scheme**

 $\mathbf{6159}.$  SHRI MOTILAL VORA : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are aware that the Government of Uttar Pradesh has completed the work of Tons Lift Scheme illegally;

(b) if so, the details thereof;

(c) whether the Union Government have received any request from the Government of Madhya Pradesh to solve the matter;

(d) if so, the decision taken by the Union Government in this regard; and

(e) the time by which the illegal construction of the project is likely to be removed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) A reference regarding construction of a weir across Tons river by Uttar